

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**I.A. No. 680/2017**  
**IN**  
**Company Appeal (AT) No. 72 of 2017**

**IN THE MATTER OF:**

**Bharat Kumar Aggarwal**

**...Appellant**

**Versus**

**Shri Bankhandinath Developers Pvt. Ltd.  
& Others**

**...Respondents**

**Present:**

**For Appellant :**

**Shri Naveen Dahiya and Shri Mansumyer  
Singh, Advocates**

**O R D E R**

**12.10.2017**      Heard the learned counsel for the appellant and we find that  
in absence of any ambiguity in the order, no order for clarification is required.

I.A. is disposed of.

[Justice S.J. Mukhopadhaya]  
Chairperson

[ Balvinder Singh ]  
Member (Technical)

/ns/uk/